LIST OF HOLIDAYS TO BE OBSERVED BY THE
CITY CIVIL COURT AT CALCUTTA
IN THE YEAR 2020

Name of Holidays	English Dates	Days of the week	Number of days
New Year's Day	January 1st	Wednesday	1 day
Netaji's Birthday	January 23rd	Thursday	1 day
Saraswati Puja	January 29th	Wednesday	1 day
Second Day of Saraswati Puja	January 30th	Thursday	1 day
Shivratri	February 21st	Friday	1 day
Doljatra	March 9th	Monday	1 day
Holi	March 10th	Tuesday	1 day
Good Friday	April 10th	Friday	1 day
Chaitra Sankranti	April 13th	Monday	1 day
Bengali New Year's day / Birthday of Dr. B. R. Ambedkar	April 14th	Tuesday	1 day
May Day	May 1st	Friday	1 day
Buddha Purnima	May 7th	Thursday	1 day
Rabindranath's Birthday	May 8th	Friday	1 day
Id-ul-Fitre	To be notified later on	To be notified later on	To be notified later on
Summer vacation	June 1st to 6th	Monday to Saturday	6 days
Id-Uz-Zoha (Bakrid)	To be notified later on	To be notified later on	To be notified later on
Janmastami	August 11th	Tuesday	1 day
Independence Day	August 15th	Saturday	1 day
Muharram	To be notified later on	To be notified later on	To be notified later on
Mahalaya	September 17th	Thursday	1 day
Gandhiji's Birthday	October 2nd	Friday	1 day
Annual Vacation (Including Durga Puja, Lakshmi Puja / Fateha-Duaz-Daham, Kali Puja, Pratipada & Bhatridwitiya)	October 22nd To November 16th	Thursday To Monday	26 days
Jagadhatri Puja	November 23rd	Monday	1 day
Guru Nanak's Birthday and Parswanath's Rathajatra	November 30th	Monday	1 day
Christmas Vacation	December 25th to 31st	Friday To Thursday	7 days

Note 1 : Public Holiday on account of Easter Saturday (April 11th) falls on Second Saturday.

Note 2 : Public Holidays on account of Swami Vivekananda's Birthday (January 12th) and Republic Day (January 26th) fall on Sunday.

Note 3 : In accordance with Full Court resolution dated 6.8.1992 Second and Fourth Saturdays of the respective calendar month have been declared as Court Holidays.

Note 4 : Holidays on account of Muslim Festivals viz. Id-ul-Fitre, Id-uz-Zoha (Bakrid) and Muharram will be declared later on, depending on visibility of the moon.

Note 5 : In accordance with the Full Court resolution dated 1.12.2015 in the event of High Court declares as unscheduled Holiday, The Hon'ble The Chief Justice may exercise discretion to declare any "Non-working Day" as "Working Day" upon 07 (seven) days' notice, on consultation with Bar.

Note 6: Chief Judge, City Civil Court, Calcutta may be empowered to declare local Holidays not exceeding 2 (two) days in a year according to prevalent customs in consultation with the local Bar Association.

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By Order
Sd/-
Registrar General

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High Court Administrative
        Department

Dated, the 24th September, 2019.